

Оулянов

Hon. Dr. A. G. Fickner, A.G.

App<sup>1</sup><sub>5</sub>

None has applicant  
even after revision of  
list.

Resp,

M. D. Singh.

Quantities of conditional order,

There is no representation on behalf of the applicant. It appears that he is not interested in prosecuting the case. Hence, the CA is dismissed in default & for non-prosecution.

lp  
AT

J. n.

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dated. 4-9-08  
subject  
4-29-08